

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT INDORE
Original Application No. 102 of 2004

Indore, this the 25th day of April, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Ms. Sadhna Srivastava, Judicial Member

Balmukund, S/o. Lalchand Borde,
aged 54 years, Compulsory Retired
Postal Assistant, Yeshwant Road, Indore
City, H. No. 620/B, Nehrunagar,
Indore 452 008. ... Applicant

(By Advocate - Shri S.K. Bhattacharya on behalf of Shri
D.M. Kulkarni)

V e r s u s

1. Union of India, through the Member
(Personnel), Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi - 110 001.
2. Director, Postal Services, O/o.
Post Master General, Indore Region,
Indore 452 001.
3. Senior Superintendent of Post Offices,
Bhopal Postal Division, Bhopal.
4. Senior Superintendent of Post Offices,
Indore Postal Division, Indore. ... Respondents

(By Advocate - Shri Umesh Gajankush)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission
to withdraw this Original Application. Permission is
granted. Accordingly, the Original Application No. 102/2004
is dismissed as withdrawn with liberty to the applicant to
approach the Tribunal if he still feels aggrieved and so
advised.


(Ms. Sadhna Srivastava)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

प्राप्तिकर्ता राज. अधीकारी
प्राप्तिकर्ता नाम..... जिला.....
(1) अधीकारी
(2) अधीकारी
(3) अधीकारी
(4) अधीकारी
संचया राज. अधीकारी
575700
उप. रजिस्टरर
D.M. Kulkarni
D.A. D.E.P.
U.T. G.O., K.U.P.
D.V. Dinesh

*Issued
On 25.4.05*